

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 212 of 2012

Dated: 17th July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. R.B. Sharma for R.7
Mr. Pradeep Misra &
Mr. Manoj Kr. Sharma for R.2
Mr. Aashish Gupta &
Ms. Tarunima Vijra (for R-8)
Mr. Manu Seshadri for R.1

Appeal No. 224 of 2012

**NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Manu Seshadri for R.1

Appeal No. 232 of 2012

**NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. R.B. Sharma for R.7
Mr. Pradeep Misra &
Mr. Manoj Kr. Sharma for R.2
Mr. Aashish Gupta &
Ms. Tarunima Vijra for BYPL
Mr. Manu Seshadri for R.1

Appeal No. 247 of 2012

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. S Vallinayagam for R-7
Mr. Manu Seshadri for R.1

Appeal No. 252 of 2012

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Manu Seshadri for R.1

Appeal No. 253 of 2012

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Ms. Shikha Ohri for R-2

Mr. Manu Seshadri for R.1

Appeal No. 167 of 2012

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. R.B. Sharma for R -3
Mr. Aashish Gupta &
Ms. Tarunima Vijra for BYPL
Mr. Manu Seshadri for R.1

Appeal No. 184 of 2012

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. R.B. Sharma for R.7
Mr. Aashish Gupta &
Ms. Tarunima Vijra for BYPL
Mr. Manu Seshadri for R.1

Appeal No.150 of 2012

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Pradeep Misra &
Mr. Manoj Kr. Sharma

Appeal No. 129 of 2012

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. S Vallinayagam for R-7
Mr. Manu Seshadri for R.1

Appeal No. 53 of 2013

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. R.B. Sharma for R.7
Mr. Pradeep Misra &
Mr. Manoj Kr. Sharma for R.2
Mr. Manu Seshadri for R.1

ORDER

Post these matters for the reply submissions of the Respondents on **14.08.2013**. In the meantime, the learned counsel for the parties are at liberty to file their respective Written Submissions after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg